

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : 6 MAY 1987

Review Application No. 42/87 ~~xxx~~)
in Application No.1086/86(T)
W.P. No. _____ /

Applicant

U.O.I. Dy. Chief of Army Staff & Anr. Vs S. Muthuswamy
To

1. The Union of India represented by Deputy Chief of Army Staff, Army Headquarters, New Delhi-110011.
2. The Principal, Bangalore Military School, Hosur Road, Bangalore.
3. Sri S.Muthuswamy, S/o P.Swaminathan, Assistsnt Master, Bangalore Military School Hosur Road, Bangalore.
4. Sri N.Basavaraju, Central Govt. Standing Counsel, High Court Buildings, Bangalore-1.
5. Sri V.A.Mohanrangam, Advocate, 189, 36-B Cross, 7th Block, Jayanagar, Bangalore-82.

Printed
Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN Review
APPLICATION NO. 42/87

8/5/87
Please find enclosed herewith the copy of the Order/~~Interim Order~~ Order
passed by this Tribunal in the above said Application on 29.4.1987.

Encl : as above.

Honey
SECTION OFFICER
(JUDICIAL)

Balu*